

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 437**  
**CA/90/ND/2022, CA/70/ND/2022, CA**  
**/181/ND/2022, CA /180/ND/2022, CA**  
**/203/ND/2023, CA/428/ND/2023 IN**  
**CP/84/ND/2020**

**IN THE MATTER OF:**

Pardeep Singh Deswal	...	Applicant
Versus		
Pooja Roller Floor Mills Private Ltd	...	Respondent

**Under Section 271-273.**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Renotified to 11.06.2024

**Sd/-**  
**(Court Officer)**